



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/1005/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Susmita Phukan Khaund
District & Sessions judge,
Lakhimpur.

Dated Guwahati the 20th February, 2020.

Sub: **Restricted holiday along with station leave permission.**

Ref:- Your letter No. DJL/1534/2020, dtd. 20.02.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 24.02.2020, along with station leave permission from the evening of 20.02.2020 till the evening of 24.02.2020, has been granted. Addl. District & Sess. Judge, FTC, Lakhimpur, North Lakhimpur, and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/1006/A, dated 20.2.2020

Copy to:

1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

Rohas